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## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 409/2017 with C.P. No. 17/213,221/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

Name of the Company:

Meena P Manglani & Ors.

V/s.

Dilip R. Shah & Ors.

Section of the Companies Act:

Sections 213-221 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION \_\_

**SIGNATURE** 

1. Dilip Motoami

PCS

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## **ORDER**

Learned PCS Mr. Dilip Motwani present for Petitioner. None present for Respondents no. 1 to 5. None present for Respondent no. 6.

At request of learned of PCS for petitioner.

List the matter on 02.02.2018.

MANORAMA KUMARI MEMBER JUDICIAL

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 22nd day of January, 2018.